Annexure-3

Rolta India Limited

Date of commencement of CIRP: 19.01.2023

List of Creditors (Version 3.0) drawn as on: 05.04.2023 (Updated List of Creditors)

(Earlier List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023)

List of Secured Financial (other than Financial Creditors belonging to any Class of Creditors)

	List of Secured Financial (other than Financial Creditors Delonging to any Class of Creditors)													(Amount in ₹)	
SI.No	Name of Creditor	Type of claim	De	tails of claim received	Details of claim Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	1				
		Cash Credit		₹ 1,61,65,66,940	₹ 1,61,65,66,940	Secured	₹ 1,61,65,66,940) ₹ -			₹ -	₹ -	₹ -	₹ -	
		Term Loan -l		₹ 2,45,13,22,393	₹ 2,45,13,22,393	Secured	₹ 2,45,13,22,393	3 ₹ 2,45,13,22,393	1		₹ -	₹ -	₹ -	₹ -	
		Term Loan -II		₹ 2,67,73,54,731	₹ 2,67,73,54,731	Secured	₹ 2,67,73,54,731	. ₹ -	1		₹ -	₹ -	₹ -	₹ -	
1	Bank of Baroda	ECB-Nodal Branch USA	01.02.2023	₹ 90,44,98,534	₹ 90,44,98,534	Secured	₹ 90,44,98,534	Under verification	No	7.49%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
1	Ballk Of Balloua	ECB-Nodal Branch UAE	01.02.2023	₹ 2,05,41,43,042	₹ 2,04,68,39,523	Secured	₹ 2,04,68,39,523	3 ₹ -		7.45%	₹ -	₹ -	₹ 73,03,519	₹ -	Refer Note NA-1
									1						
		Total		₹ 9,70,38,85,641	₹ 9,69,65,82,122	-	₹ 9,69,65,82,122	2 ₹ 2,45,13,22,393			₹ -	₹ -	₹ 73,03,519	₹ -	
	Bank of India	Cash Credit		₹ 2,28,75,33,196	₹ 2,28,75,33,196	Secured	₹ 2,28,75,33,196		No	9.21%	₹ -	₹ -	₹ -	₹ -	
		Term Loan -II	01.02.2023	₹ 2,43,59,23,406	₹ 2,43,59,23,406	Secured	₹ 2,43,59,23,406				₹ -	₹ -	₹ -	₹ -	
		Term Loan -l		₹ 3,24,92,91,647	₹ 3,24,92,91,647		₹ 3,24,92,91,647				₹ -	₹ -	₹ -	₹ -	
2		Current Accounts		₹ 1,79,73,09,900			₹ 1,79,73,09,900				₹ -	₹ -	₹ -	₹ -	
		ECB		₹ 2,15,27,93,886	₹ 2,15,27,93,886	Secured	₹ 2,15,27,93,886	5 ₹ -			₹ -	₹ -	₹ -	₹ -	
		Total		₹ 11,92,28,52,035	₹ 11,92,28,52,035	_	₹ 11,92,28,52,035	5,68,52,15,053			₹ -	₹ -	₹ -	₹ -	
		SBLC (Due)	_	₹ 5,19,60,94,454			₹ 5,19,60,94,454				·	·	,	, =	
2	Canara Bank	SBLC (Due)	01.02.2023	3,19,00,94,454	3,19,60,94,454	Secured	3,19,00,94,454	-	≢	4.01%	-	-	-	-	
3	Canara Bank	Total	01.02.2023	₹ 5,19,60,94,454	₹ 5,19,60,94,454	-	₹ 5,19,60,94,454	. ₹ -	No	4.01%	₹ -	₹ -	₹ -	₹ -	
		BG Invoked		₹ 9,23,68,515	₹ 9,23,68,515	Secured	₹ 9,23,68,515	Under verification			₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
		LC Devolvement		₹ 1,35,90,05,574	₹ 1,35,90,05,574	Secured	₹ 1,35,90,05,574	Under verification	1		₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
		Term Loan		₹ 2,26,97,46,911	₹ 2,26,97,46,911	Secured	₹ 2,26,97,46,911	2,26,97,46,911]		₹ -	₹ -	₹ -	₹ -	
4	Central Bank of India	Cash Credit	31.01.2023	₹ 11,35,38,95,201	₹ 11,35,38,95,201	Secured	₹ 11,35,38,95,201	Under verification	11.65% ₹	11.65%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
		BG Issued		₹ 56,37,672	₹ -	-	₹ -	Under verification		₹ 56,37,672	₹ -	₹ -	₹ -	Refer Note GR-1 and CN-1	
		Total		₹ 15,08,06,53,873	₹ 15,07,50,16,201	Secured	₹ 15,07,50,16,201	2,26,97,46,911	No		₹ 56,37,672	₹ -	₹ -	₹ -	
		Corporate Guarantee		₹ 6,34,55,43,228	₹ 6,34,55,43,228	Secured	₹ 6,34,55,43,228	3 ₹ -			₹ -	₹ -	₹ -	₹ -	Refer Note RP-1
5	Rolta Private Limited	Total	02.02.2023						1			_	_	_	
				₹ 6,34,55,43,228			₹ 6,34,55,43,228		Yes	0%	₹ -	₹ -	₹ -	₹ -	
		Cash credit	_	₹ 58,88,98,978	₹ 58,88,98,978		₹ 58,88,98,978		_		₹ -	₹ -	₹ -	₹ -	
		WCTL-1		₹ 4,92,02,88,898 ₹ 3,88,95,47,628	₹ 4,92,02,88,898 ₹ 3,88,95,47,628		₹ 4,92,02,88,898 ₹ 3,88,95,47,628		+		₹ -	₹ -	₹ -	₹ -	1
		WCTL-2 WCDL	-	₹ 2,59,58,60,353			₹ 2,59,58,60,353		+		₹ -	₹ -	₹ -	₹ -	
		ECB	_	₹ 2,77,86,42,130			₹ 2,77,86,42,130		†		₹ -	₹ -	₹ -	₹ -	+
		SBLC		₹ 5,70,58,40,451		Secured	₹ 5,70,58,40,451		†		₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
6	Union Bank of India	SBLC (for acquisition)	02.02.2023	₹ 1,16,63,23,036	₹ 1,16,63,23,036	Secured	₹ 1,16,63,23,036	Under verification	No	17.49%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1
		LC Devolved (consolidated)		₹ 80,30,43,960	₹ 80,30,43,960	Secured	₹ 80,30,43,960		I		₹ -	₹ -	₹ -	₹ -	
		BG Invoked (consolidated)		₹ 18,09,53,984	₹ 18,09,53,984	Secured	₹ 18,09,53,984	. ₹	1		₹ -	₹ -	₹ -	₹ -	
		BG outstanding (consolidated)	_	₹ 11,25,56,680	₹ -	-	₹ -	₹ -	4		₹ 11,25,56,680	₹ -	₹ -	₹ -	Refer Note CN-1
		Total		₹ 22,74,19,56,098	₹ 22,62,93,99,418	-	₹ 22,62,93,99,418	3 ₹ 4,92,02,88,898			₹ 11,25,56,680	₹ -	₹ -	₹ -	
	Total			₹ 70,99,09,85,329			₹ 70,86,54,87,458			49.85%	₹ 11,81,94,352		₹ 73,03,519	₹	
	IOLAI			70,33,03,85,329	70,80,54,87,458	1 -	7 /0,80,54,8/,458	15,52,05,/3,255	_	43.83%	11,81,94,352	<u> </u>	75,03,519	` .	

GR- Notes related to amount covered by guarantee NA-Notes related to claim not admitted CN- Notes related to contingent claims VR- Notes related to claims under verification RP- Notes related to Related Party

Notes

GR-1 Amount covered by the guarantee is under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.

NA-1 The claims denominated in foreign currency has been admitted at a value in Indian currency at the official exchange rate (i.e. RBI Reference Rate) as on the insolvency commencement date 19.01.2023. RBI Reference Rate as on 19.01.2023 is Rs. 81.3577=1USD.

CN-1 Claim with respect to the live bank guarantee(s) issued but not invoked has been kept under contingent claim.

VR-1 This claim has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.

RP-1 In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.